LOK SABHA

Friday, September 1, 1961/Bhadra 10, 1883 (Saka)

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER *in the Chair*]

ORAL ANSWERS TO QUESTIONS

Agricultural Commission

\+

*1128. Shri Ram Krishan Gupta:
Shri Hem Raj:
Shri Kodiyan:
Shri Bibhuti Mishra:
Shri D. C. Sharma:

Will the Minister of **Food and Agriculture** be pleased to refer to the reply given to Starred Question No. 952 on the 17th March, 1961 and state the further progress made in appointing an Agricultural Commission with a view to survey all aspects of Agriculture?

The Minister of Agriculture (Dr. P. S. Deshmukh): The appointment of a Commission of this type requires detailed consideration. The matter is engaging the attention of the Government of India. The views of the State Government have been called for. Some other replies have been received since March, 1961 but some are still awaited.

Shri Ram Krishan Gupta: From the replies received so far, may I know, from the nature of the replies, whether they have supported this proposal or not?

Dr. P. S. Deshmukh: On the whole, the response is favourable. The States which have not yet replied are: Orissa, West Bengal, Jammu and Kashmir and Assam. The rest of the States have replied.

Shri Hem Raj: May I know whether, even if some of the States do not accept the proposal, the Commission will be appointed?

Dr. P. S. Deshmukh: We will take the view as a whole. Supposing one solitary State differs from the wise advice of the rest, we will probably go by the wiser advice.

श्री ब्रजराज सिंह : यह प्रश्न काफी समय से सरकार के विचाराधीन रहा है क्योंकि इस प्रकार के कमीशन के ऊपर तृतीय पंचवर्षीय योजना के अन्तर्गत कृषि उत्पादन काफी निर्भर है । मैं जानना चाहता हूं कि आखिर कौन से प्रश्न इस प्रकार के हैं जो अभी तक निश्चित नहीं हो पाये हैं, और इतनी देर क्यों की जा रही है ? अगर देर होगी तो कृषि उत्पादन पर इसका असर पड़ सकता है ।

डा० पं० शा० देशमुख : मैं इस को बहुत जल्दी होने वाली या करने वाली चीज नहीं मानता क्योंकि इस के इन्वेस्टिगेशन में शायद एक या दो साल लगेंगे । उसके बाद इस की रिपोर्ट आयेगी, उस पर कंसिडरेशन होगा । इसलिये मैं समझता हूं कि इस में कुछ ज्यादा समय लगेगा । लेकिन इस देर से प्लैनिंग में या किसी दूसरी चीज में कोई हानि होने वाली नहीं है, क्योंकि इस के बारे में काफी कमेटियां बैठती हैं और हम उनकी एडवाइस लेते हैं ।

डा० गोविन्द दास : जहां तक इस कमीशन के विषयों अर्थात् टर्म्स आफ रिफरेंस का सम्बन्ध है वहां तक केन्द्रीय सरकार ने इस पर कुछ विचार किया है और राज्य सरकारों

से भी कुछ पूछताछ की है । इस पूछताछ में क्या केन्द्रीय सरकार से राज्य सरकारों को कमीशन के टर्म्स ग्राफ रिफरेंस भी भेजे गये हैं या उनसे कुछ सुझाव मांगे गये हैं, या यहां से कुछ नहीं भेजा गया है ?

डा० पं० शा० देशमुख : इस पर विचार करने के लिये हमारे पास पुराने ग्रौर बहुत ग्रच्छे कमीशन की रिपोर्ट मौजूद है । जिन चीजों पर उन्होंने गौर किया था करीब करीब वही चीजें ग्रौर प्रश्न फिर से विचाराधीन होंगे ग्रगले कमीशन के क्योंकि जो पिछली इन्क्वायरी हुई थी १६२६ के कमीशन द्वारा जिसको रायल कमीशन कहते हैं , वह इतनी कोम्प्रिहेन्सिव थी कि उसके बेसिस पर ही हम चल सकते हैं । यह बात हम को भी मालूम है ग्रौर स्टेट गवर्नमेंट्स को भी मालूम है ।

डा० गोविन्द दास : मैं यह जानना चाहता हूं कि जब सन् १६२६ को करीब ३२ वर्ष बीत गये, हम स्वतन्त्र भी हो गये तो जो परिस्थिति बदली है उसके ग्रनुसार टर्म्ज ग्राफ रिफरेंस में कोई परिवर्तन होने वाला है या नहीं, ग्रौर क्या इस सम्बन्ध में कोई सुझाव नहीं दिये गये ?

डा० पं० शा० देशमुख : कोई ज्यादा परिवर्तन होने की सम्भावना नहीं है । खास कर यही हो सकता है कि ऐटमिक एनर्जी हम इस्तेमाल करें । ग्रगर कहीं नये शोध हो रहे हैं तो उनके बारे में टर्म्स ग्राफ रिफरेंस होंगे । लेकिन टर्म्स ग्राफ रिफरेंस इतने जनरल टर्म्स में होंगे कि इन चीजों को उनमें शुमार करने की कोई ग्रावश्यकता नहीं है ।

Shri Nagi Reddy: May I know whether, in the terms of reference to the Commission, the question of enquiry into the effects of land reforms in our country so far has also been included? If it is included, have the State Governments been informed that this has been included and have they been asked to give their opinion on that also?

Dr. P. S. Deshmukh: No, Sir. This question cannot arise at this stage. As to what can be included and what not, may have probably to be assigned to a smaller committee of experts to decide the ultimate and precise terms of reference. But so far as land reforms are concerned, there are various panels under the Planning Commission and other bodies which consider the subject from time to time. This matter of assessment, of what we have done and the evaluation of it, is under constant examination by the Government.

Shri Surendranath Dwivedy: Am I to understand that the terms of reference to the Commission have not been decided before the Central Government have sent for the opinion of the State Governments?

Dr. P. S. Deshmukh: No, Sir. What we have told the State Governments to do is to consider the suggestion made. We have told them that we favour the proposal that a Commission of the type of the Royal Commission may be appointed which will naturally consider all aspects of greater production in agriculture and progress in farming. We have asked them whether they would like such an investigation to be made. The precise terms of reference could not be given to them, but the items which will be looked into by the Commission when it is appointed have been indicated.

Shri Nagi Reddy: May we have an idea of the items so indicated?

Mr. Speaker: It is a long one, I hope.

Dr. P. S. Deshmukh: Yes; I can mention some of them.

Mr. Speaker: He can place the list on the Table of the House.